

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:1889  
ANSWERED ON:05.08.2010  
`QUOTA FOR DISABLED PERSONS IN CPSUS`  
Angadi Shri Suresh Chanabasappa

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) whether a number of Central Public Sector Undertakings have not fulfilled the quota for disabled persons;
- (b) if so, the details thereof, and the reasons therefor; and
- (c) the steps taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI ARUN YADAV)

(a) to (c): All the administrative Ministries/Departments have been asked to ensure reservation as per Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995, for persons with disability in the posts identified for three categories of disabilities namely,(i) blindness or low vision (ii) hearing impairment and (iii) locomotor disability or cerebral palsy. Implementation of these guidelines is vested with the respective Board of Directors of CPSEs and administrative Ministries/Departments concerned.